

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).14129/2005

ASHOKBHAI B. VYAS

Petitioner(s)

VERSUS

COMMR. OF ENTERTAINMENT TAX AND ORS

Respondent(s)

(With prayer for interim relief )

WITH SLP(C) NO. 19888 of 2005

(With appln(s) for permission to submit addl. Documents and urging addl. Grounds and exemption from

filing O.T. and with prayer for interim relief and office report)

Date: 31/08/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. E.C. Agrawala,Adv.

M/S P.H. Parekh & Co., Adv.

For Respondent(s)

Ms. Hemantika Wahi,Adv.

Ms. Shivangi, Adv.

UPON hearing counsel the Court made the following

O R D E R

It has been submitted on behalf of the learned Advocate

Ms. Hemantika Wahi that the proof of serving the copy of the counter on the other side will be filed

within one week.

List the matter before the Hon'ble Court after the expiry of the aforesaid period

of one week.

(B.SUDHEENDRA

KUMAR)

REGI

STRAR

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